

S.No.9

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-05-2024 AT 10:30 AM**

CP No.433/241/HDB/2020

AND

Cont. A 03/2024 in CP No.433/241/HDB/2020

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mantrawadi Nagachandrika and 4 others

...Petitioner

AND

MPR Refractories Pvt Ltd & 7 others

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Cont. A 03/2024

Learned Counsel Mr Anshuman Sharma, for respondent through Video Conference.

Learned Counsel Mr Balaji, for Respondent Nos 2 to 4 present physically.

Learned Proxy counsel for applicant physically.

Matter adjourned to 20.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)